NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-462 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs. Value Makers International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Ritesh Khare & Mr. Akhilesh, Advocates

For the Respondent (s): None

ORDER

Notice to the Respondent through Counsel returnable on 14th November, 2017. Notice along with the copy of the petition be effected at the registered office of the Corporate Debtor vide all modes including at their Email ID. Dasti as well. Affidavit of service be filed.

To come up on 15th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)